

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.1843

TO BE ANSWERED ON MONDAY THE 13TH MARCH, 2023/ PHALGUNA 22, 1944 (SAKA)

GST ON KENDU LEAVES

1843. SHRI PINAKI MISRA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to reduce Goods and Services Tax (GST) on kendu leaves and if so, the details thereof along with the stand taken by the Government in the GST council in this regard;
- (b) the reasons for increasing the GST on Kendu leaves, notwithstanding the stand of the States in the GST Council; and
- (c) whether any States have demanded the reduction of GST on Kendu leaves in the GST Council and if so, the number of such States and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): GST rates are prescribed on the recommendation of the GST Council, which is a constitutional body comprising of representatives from States/UTs and Centre. The issue was placed before the GST Council in its 15th, 22nd, 37th and 49th Meetings and the Council did not recommend any change in the GST rate on tendu/kendu leaves.

(b): The GST rate on tendu/kendu leaves remains unchanged at 18% since the rollout of GST.

(c): In the recent past, the state of Odisha has demanded the reduction of GST rate on Kendu leaves in the GST Council.
